

Name of the Corporate Debtor: VXL Instruments Limited; Date of Commencement of CIRP: 26-11-2024; List of Creditors as on: 19-05-2025; Name of IP: Mr. JAYANTI LAL JAIN; Process Number: 1; Last 5 digit of registration number: 12845

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	28656129	3	28656129	45.57				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	17	5886517	15	4374631	6.96		1511886		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	42	28864811	42	20027867	31.85		9121205		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	1149991	1	1149991	1.83		0		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen and Employees and Government Dues)	13	10401451	11	8676121	13.80		1725330		<a href="#">Annexure 8</a>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
<b>Total</b>		<b>76</b>	<b>74958899</b>	<b>72</b>	<b>62884739</b>	<b>100.00</b>		<b>12358421</b>		